

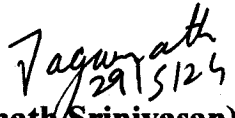
(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-11019/10/2024-US.I/II (iii)
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011.
Dated: 29th May, 2024.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Arvind Singh Chandel, Judge, Chhattisgarh High Court, to be a Judge of the Pantia High Court and to direct him to assume charge of his office in the Patna High Court.


(Jagannath Srinivasan)

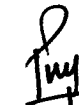
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-

1. Shri Justice Arvind Singh Chandel, Judge, Chhattisgarh High Court through the Registrar General, Chhattisgarh High Court, Bilaspur.
2. The Secretary to the Governor, Bihar, Patna.
3. The Secretary to the Governor, Chhattisgarh, Raipur.
4. The Secretary to the Chief Minister, Bihar, Patna.
5. The Secretary to the Chief Minister, Chhattisgarh, Raipur.
6. The Secretary to the Chief Justice, Patna High Court, Patna.
7. The Secretary to the Chief Justice, Chhattisgarh High Court, Bilaspur.
8. The Chief Secretary, Government of Bihar, Patna.
9. The Chief Secretary, Chhattisgarh, Raipur.
10. The Registrar General, Patna High Court, Patna.
11. The Registrar General, Chhattisgarh High Court, Bilaspur.
12. The Accountant General, Bihar, Patna.
13. The Accountant General, Chhattisgarh High Court, Bilaspur.
14. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
15. PS to the Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
16. Registrar (Conf.), o/o the Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
17. PS to the MoS, L&J (I/C)/ PPS to Secretary (Justice).
18. Sr. Technical Director, NIC, Department of Justice, with a request to upload the notification on the website of the Department (www.doj.gov.in).


29/05/2024

(Prem Chand)

Under Secretary (Appointments-I)

Tele: 2338 2978